

Supplementary Constitution of Benches during Summer Vacation, 2010

(1) Week commencing from 01.06.2010

- 1 Hon. Amar Saran, J. All Bail Applications.
- 2 Hon. Krishan Murari, J.
Hon. Jayashree Tiwari, J. Urgent Special Appeals, Contempt Appeals, All Misc. Writs, Public Interest Litigation, Service Writs including arising out of Judgments/Orders passed by Central Administrative Tribunals and State Public Service Tribunals, Criminal Writs, Habeas Corpus Writs, Criminal Appeals, Criminal Contempt cognizable by Division Bench.
- 3 Hon. Ran Vijai Singh, J. Urgent Writs (except Criminal Writs and Habeas Corpus Writs) and Civil Matters.
- 4 Hon. Surendra Singh, J. All Criminal Matters (except Bail Matters), urgent Criminal Writs and Habeas Corpus Writs cognizable by Single Judge.

Senior Vacation Judge at Allahabad

1. Hon'ble Amar Saran, J : week commencing from June 01.06.2010

ACTING CHIEF JUSTICE

27.05.2010